

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.90 of 2020

IN THE MATTER OF:

Vijay Sitaram Dandnaik

... Appellant

Versus

Punjab National Bank & Ors.

...Respondents

For Appellant:

**Shri Anandh K., Advocate
Shri Rohit Dandnaik, Representative**

For Respondents:

**Shri PBA Srinivasan, Ms. Ichchha Kalash and Shri
Avinash Mohapatra, Advocates (R-1)
Shri Vikky Dang, Advocate (R-2)**

O R D E R
(Virtual Mode)

20.10.2020 Respondents may file Reply, if they want, within two weeks. Rejoinder, if any, may be filed within a week thereafter.

Parties may file brief written submissions not more than three pages before next date. Copies of Judgements they want to rely on may also be filed separately.

List the Appeal 'for admission (after Notice) hearing' on 18th November, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

rs/md